

| Annexure - 6   |                          |                           |                              |                              |                    |                           |  |                                   |  |                                 |  |
|--|--------------------------|---------------------------|------------------------------|------------------------------|--------------------|---------------------------|--|-----------------------------------|--|---------------------------------|--|
| Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited (CIN: U55102MH2004PTC187649) |                          |                           |                              |                              |                    |                           |  |                                   |  |                                 |  |
| Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 22-07-2025                  |                          |                           |                              |                              |                    |                           |  |                                   |  |                                 |  |
| Operational creditors (Employees)  |                          |                           |                              |                              |                    |                           |  |                                   |  |                                 |  |
| Sl.N<br>o.   | Name of the<br>Employees | Details of Claim Received |                              | Details of Claim Admitted    |                    |                           |  | Amount of<br>Contingent<br>Claims | Amount of any<br>mutual dues that<br>may set off | Amount of Claim<br>Not Admitted | Amount of Claims<br>under Verification |
|  |                          | Date of claim<br>Received | Amount of<br>claims received | Amount of<br>claims admitted | Nature of<br>Claim | Whether<br>related party? | % Share in Total<br>Amount of Claims<br>Admitted, if<br>applicable |                                   |  |                                 |  |
| 1  | Manish Kumar             | 17-07-2025                | 36,450                       | 36,450                       | Employees<br>Dues  | No                        | -  | -                                 | -  | -                               | -                                      |
| TOTAL  |                          |                           | 36,450                       | 36,450                       | -                  |                           | -  | -                                 | -  | -                               | -                                      |

**General Notes:**

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.